

**Annexure – 9**

**Name of the corporate debtor: TRANSTREASURE SERVICES (INDIA) PRIVATE LIMITED ; Date of commencement of CIRP : 07.08.2023 but order received on 22.08.2023 ; List of creditors as on: 10.02.2024**

**List of other creditors (Other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
1	EPFO VASHI MUMBAI	13.10.2023	527331354	527331354	Statutory Dues belong to employees and workmen	Nil	Nil	No	-	-	-	-	Vide their letter dated 20.09.2023 requested for not becoming the part of CoC